


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI**

**ORDER**

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1<sup>st</sup> November to 30<sup>th</sup> November, 2024:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	01.11.2024	Holiday
2	SH. GAGANDEEP SINGH	SPL.JUDGE(PC ACT)(CBI)-04	02.11.2024	Holiday
3	SH. AMITABH RAWAT	SPL.JUDGE(PC ACT)(ACB)-14	03.11.2024	Sunday
4	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-06	04.11.2024	
5	MS. JYOTI KLER	SPL.JUDGE(PC ACT)(CBI)-18	05.11.2024	
6	SH. JITENDRA SINGH	SPL. JUDGE(PC ACT)(CBI)-23	06.11.2024	
7	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	07.11.2024	
8	SH. ANKIT SINGLA	SPL.JUDGE(PC ACT)(CBI)-02	08.11.2024	
9	MS. VUETA SINGH RAWAT	SPL. JUDGE (PC ACT) (CBI)-17	09.11.2024	Second Saturday
10	MS. CHHAVI KAPOOR	SPL. JUDGE (PC ACT) (CBI)-07	10.11.2024	Sunday
11	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	11.11.2024	
12	SH. ASHWANI KUMAR SARPAL	SPL.JUDGE(PC ACT)(CBI)-08	12.11.2024	
13	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	13.11.2024	
14	SH. SANJEEV AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-10	14.11.2024	
15	MS. KAVERI BAWEJA	SPL.JUDGE(PC ACT)(CBI)-09	15.11.2024	Holiday
16	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	16.11.2024	
17	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-20	17.11.2024	Sunday
18	SH. SHAILENDER MALIK	SPL.JUDGE(PC ACT)(CBI)-21	18.11.2024	
19	SH. JAGDISH KUMAR	SPL.JUDGE(PC ACT)(CBI)-16	19.11.2024	
20	SH. MUKESH KUMAR	SPL.JUDGE(PC ACT)(CBI)-05	20.11.2024	
21	MS. DEEPALI SHARMA	SPL. JUDGE (PC ACT) (ACB)-01	21.11.2024	
22	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	22.11.2024	
23	SH. ANIL ANTIL	SPL.JUDGE(PC ACT)(CBI)-15	23.11.2024	
24	SH. SANJAY KHANAGWAL	SPL.JUDGE(PC ACT)(CBI)-12	24.11.2024	Sunday
25	SH. ASHISH AGGARWAL	SPL. JUDGE (PC ACT) (ACB)-02	25.11.2024	
26	SH. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-24	26.11.2024	
27	SH. GAURAV RAO	SPL.JUDGE(PC ACT)(CBI)-01	27.11.2024	
28	SH. SUDHANSHU KAUSHIK	SPL.JUDGE(PC ACT)(CBI)-11	28.11.2024	
29	MS. JYOTI KLER	SPL.JUDGE(PC ACT)(CBI)-18	29.11.2024	
30	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	30.11.2024	

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/Court official remains present in court physically from 10.00 a.m. till 5.00 p.m. on Sundays and Court Holidays, such Judicial Officer/Court official shall also be entitled to compensatory leave for said date.



(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge-

6.2.15 PM

(42) web.

No.D.R.(Spl.Judges)/RACC/Gaz./2024/ 18548-18593/C

Dated, Delhi the 29/10/24.

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

23



*Chandul*

Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.